NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S)

: Savithri Vasanthkumar

NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) For Poces to Monain

Houshini . T

lounsel for

(1) H. Karrlik secharding

n.p. vijag kuner, V. Hari kuner. for

Eger & Thomas

Moshivi

Counsel for RI

(3) I Ven Katosh

ORDER

Counsel for the petitioner present. Counsel for R2, R3 & R4 present and prays time to file a counter in CA-1/2014. At request time is enlarged. Put up on 07.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)